

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/01031/2016

DATED THIS THE 2ND DAY OF JANUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI K.N. SHRIVSTAVA, MEMBER(A)

1. All India Association of PostMaster Cadre (AIAPC),
Karnataka Circle (Ad-hoc)
Reresented by its Circle Secretary
Sri Manjunath. R,
S/o C. Rajanna,
Aged about 42 years,
Working as Postmaster Grade-1,
Mahadevapura Post Office,
Bangalore-560 048.

2. Manjunath. R,
S/o C. Rajanna,
Aged about 42 years,
Working as Postmaster Grade-1,
Mahadevapura Post Office,
Bangalore-560 048. ...Applicants

(By Advocate Shri B.S. Venkatesh Kumar)

V/s

1. Union of India represented by
its Secretary,
Department of Posts,
Ministry of Communications & Information Technology,
Dak Bhavan, Parliament Street,
New Delhi-110 001.

2. The Chief Post Master General,
Karnataka Circle, Palace Road,
Bangalore-560 001. ...Respondents

(By Shri M. Rajakumar, Sr. Central Government Counsel)

O R D E R (ORAL)HON'BLE DR. K.B. SURESH, MEMBER(J)

Learned counsel for the applicant files a memo for withdrawal of the OA. Allowed.

2. OA dismissed as withdrawn. No order as to costs.

(K.N. SHRIVASTAVA)
MEMEBR(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the applicants in OA. No.1031/2016

Annexure A-1: Copies of treatment taken by father of the applicant.

Annexure A-2: Copy of death certificate of father of the applicant.

Annexure A-3: Copy of communication dated 8.9.2014 with typed copy.

Annexure A-4: Copy of representation dated 8.1.2016.

Annexure A-5: Copy of impugned communication dated 30.6.2016.

Annexure A-6: Copy of Statement of marks of 12th Standard.

Annexure A-7: Copy of Computer training certificate.

Annexures referred to by the Respondents

Annexure R-1: Copy of letter No. 17-17/2010-GDS dated 17.12.2015 issued by Assistant Director General (GDS), Department of Posts, New Delhi.